Notification No. 8/2020-Customs (N.T./CAA/DRI)

New Delhi, dated 28th January, 2020


In the Table to the said notification, against serial number 1, in column 3 for the existing entry “F. No. DRI/MZU/CI/Int-169/2018 dated 05.07.2019 read with supplementary Show Cause Notice dated 17.12.2019” shall be substituted.

[F. No. DRI/HQ-CI/50D/CAA-26/2019-CI]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record
1. Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
2. Additional Director General, Directorate of Revenue Intelligence, Mumbai with reference to his letter F. No. DRI/MZU/CI/Int-169/2018 dated 07.01.2020 and with a request to inform the notickee about the change.